

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

839/252(ND)/2018

IN THE MATTER OF:

M/s Karobar Commodities Pvt. Ltd.

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 08.08.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Petitioner

:

For the AROC

: M. Yadubhushana Rao, Adv.

ORDER

No one is present on behalf of the appellant at the time of hearing the matter. AROC is present and submitted that reply of ROC is already on file. Counsel for IT is present and stated that their reply in the matter is also filed. In the interest of justice post the matter to 11th September, 2019.

Sd-

**(V.K. Subburaj)
Member (T)**

Sd-

**(P.S.N. Prasad)
Member (J)**